

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1489 of 2019
IN
DFR No. 2243 of 2019**

Dated : 4th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Southern Power Distribution Company of Telangana & Anr. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : None

ORDER

Issue notice to the respondents on IA as well as on main appeal returnable on 04.11.2019. Dasti, in addition, is permitted.

List the matter on **04.11.2019**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj